NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-244(ND)/2017

COARM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.11.2019

NAME OF THE COMPANY: Indian Bank V/s. M/s. Athena Demwe Power ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE

Present: **Mr. Brijesh Kumar Tamboi and Mr. Vijay Singh, Advocates for COC**
Mr. NPS Chawla, Mr. Sujoy Datta and Mr. Aaryan Sharma, Advocates for RP

ORDER

Part arguments heard. To come up for final disposal on 4th November 2019.

-Sd-
(L.N. Gupta)
Member (T)

-Sd-
(Ina Malhotra)
Member (J)

(Sapna)